

ORISSA HIGH COURT

FILING REPORT AS ON :29/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/26041/2024	SAMIRA MANDAL VS STATE OF ODISHA	AVIRAM PATRA VS	PAHALA /357 /2024 () //	
2	D-BLAPL/26046/2024	PRAMOD TANDI@TUNA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KESINGA /257 /2019 () //	AOR20220004152C202400043
3	D-BLAPL/26047/2024	DEBARAJ DALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /4 /2024 () //	AOR20220001631C202400077
4	D-BLAPL/26048/2024	GASA MAJHI VS THE STATE OF ODISHA	SAILESH KUMAR BEHERA VS	MUDANPUR RAMPUR /40 /2020 () //	AOR20220002148C202400016
5	D-BLAPL/26049/2024	BABLU MAHATO VS STATE OF ODISHA	T.N.MURTY VS	SEMILLIGUDA /27 /2021 () //	AOR20220002995C202400081
6	D-BLAPL/26050/2024	KHAGESWAR SINGH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /160 /2024 () //	AOD20240000001C202400256
7	D-BLAPL/26051/2024	P.BALU@BAMIDI BALU@BALA@B.BALU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /58 /2024 () //	AOR20220001631C202400075
8	D-BLAPL/26052/2024	BISHIKESAN ROUT VS THE STATE OF ODISHA	N.C.NAIK VS	// () //	AOR20220000270C202400002
9	D-BLAPL/26053/2024	PRAMOD TANDI@TUNA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KESINGA /240 /2021 () //	AOR20220004152C202400042
10	D-BLAPL/26068/2024	BIKASH MAHAKUD @ PINTU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	TURUMUNGA /139 /2022 () //	
11	D-BLAPL/26071/2024	SURAJ BISOYI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	BELLAGUNTHA /315 /2024 () //	

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12	D-BLAPL/26077/2024 BLAPL/8793/2024	SUJIT KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BALASORE VIGILANCE /30 /2023 SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj) GR/0000009/2023	
13	D-BLAPL/26079/2024	KATARI NAGARAJU @ NAGA RAO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /112 /2024 () //	
14	D-BLAPL/26080/2024	MINATI @ SABNAM BEGAM VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /569 /2024 () //	
15	D-BLAPL/26081/2024	BABA @ ASISH MOHAPATRA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	PURI TOWN /90 /2022 () //	
16	D-BLAPL/26085/2024	RABINDRA NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /502 /2024 () //	
17	D-BLAPL/26090/2024	SANTOSH SETHI @ SANTOSH KUMAR SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /653 /2024 () //	
18	D-BLAPL/26095/2024	BISWAJIT MOHANTY @ CHIKUN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	GOBINDAPUR /144 /2024 () //	
19	D-BLAPL/26098/2024	RAJAN GOND @ RANJAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARGARH /266 /2024 () //	
20	D-BLAPL/26099/2024	HARISH CHANDRA SAGAR @ RUNA SAGAR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DASMANTAPUR /105 /2023 () //	
21	D-BLAPL/26115/2024	SUBUDHI SAHU VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 () //	
22	D-BLAPL/26129/2024	PATHIADU DRONA DORA @ P. DRONA DORA VS STATE OF ODISHA	AMIT BISWAL VS	PATTAPUR (DIGAPAHANDI) /98 /2023 () //	
23	D-BLAPL/26133/2024	AKASH NAYAK	SANTOSH KUMAR SAMANTARAY	BAIDYANATHPUR /240 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26142/2024	DHANIA @ DHANESWAR SAMAL	SATYA RANJAN MULIA	JAGATPUR /427 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/26146/2024	SANDEEP AGARWAL @ SANDIP KU AGARWAL	SATYA RANJAN MULIA	TANGI /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/26147/2024	BIJAY DIXIT @ BIJAYA KUMAR DIXIT	BHABANI SHANKAR DASPARIDA	BHADRAK RURAL /631 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/26161/2024	SUMANTA PRADHAN	ARUN KUMAR BUDHIA	BISRA /135 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/26162/2024	TIKILI @ BHASKAR DAS	DEBASNAN DAS	BALASORE SADAR /200 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/26164/2024	BABU RAM	AMLAN SHAKTI PAUL	BADAGODA P.S. /269 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/26165/2024	CHITTARANJAN DALEI	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/26166/2024	BABU RAM	AMLAN SHAKTI PAUL	BADAGODA P.S. /270 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/26167/2024	MADAN GURU	SATYABRATA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/26168/2024	SRABAN MANHIRA	SATYABRATA PANDA	TARBHA /192 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/26169/2024	MADHU SUDAN PUJHARI	JNYANANANDA PANDA	KOKSARA /90 /2024	
		VS	VS	()	

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35	D-BLAPL/26170/2024	STATE OF ODISHA NILAMANI RAJHANSA VS	SATYABRATA PANDA VS	// /0 ()	
36	D-BLAPL/26180/2024	STATE OF ODISHA SIBASANKAR NAIK @ AMAR VS	LAMBODOR ACHARI VS	// BHANJANAGAR /716 /2024 ()	
37	D-BLAPL/26181/2024	STATE OF ODISHA JEEVAN NAIK VS	AMIT KUMAR NATH VS	// KUNDHEIGOLA /168 /2024 ()	
38	D-BLAPL/26183/2024	STATE OF ODISHA PRADIP BAG VS	SK. ZAFARULLA VS	// TARBHA /257 /2022 ()	
39	D-CMAPL/37499/2024	STATE OF ODISHA BISHNU KISHORE MAJHI VS	DAYANIDHI PANIGRAHY VS	// ()	AOR20220004337C202400003
40	D-CMAPL/37500/2024	INTERNATIONAL INSTITUTE OF INFORMATION TECHNOLOGY,BHUBANESWAR ASISH KUMAR MOHANTY VS	ADV VS	// ()	AOD20240000306C202400032
41	D-CMAPL/37536/2024	STATE OF ODISHA NAMITA SAHU VS	SAROJ KUMAR DASH VS	// ()	
42	D-CMAPL/37592/2024	STATE OF ODISHA EXECUTIVE ENGINEER(ELECT.),TPCODL, BBSR VS	AJAYA KUMAR DASH VS	// ()	
43	D-CMAPL/37617/2024	GRIEVANCE REDRESSAL FORUM BHUBANESWAR POWER HOUSE, BBSR UNION OF INDIA VS	PRABHU PRASANNA BEHERA (C.G.C.) VS	// ()	
44	D-CMAPL/37643/2024	BIJAYA KUMAR DEHURI SAMAR RANJAN NAYAK VS	ADV. VS	// ()	
45	D-CMP/37540/2024	STATE OF ODISHA GIRIJA RANI HOTA VS	SUBHENDU KAR VS	// ()	
		ERANGULA DIPAS KUMAR SARAB		//	

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46	D-CMP/37557/2024	KRUPASINDHU TANTY VS CHANDRABATI TANTI	AMIT PRASAD BOSE VS	// 0 //	
47	D-CMP/37564/2024	KANAK VARDHAN SINGH DEO VS ANANGA UDYA SINGH DEO	AMIT PRASAD BOSE VS	// 0 //	
48	D-CMP/37588/2024	SATYAPRAKASH BEHURIA VS BASANTA KUMAR BEHURIA	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
49	D-CMP/37613/2024	ALAKAMANI SAHOO VS KEDARNATH SAHOO	KANANBALA ROY CHOUDHURY VS	// 0 //	
50	D-CONTC/37495/2024	PRASANTA KUMAR BISWAL VS RADHAKANTA CHHATRI, DISTRICT EDUCATION OFFICER, BARGARH	ADV VS	// 0 //	AOD20240000639C202400018
51	D-CONTC/37512/2024	SOUMYA SOURAV DEBTA VS ADITYA GOYAL, IAS	ADV. VS	// 0 //	
52	D-CONTC/37513/2024	GOKUL CHANDRA NAYAK VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //	
53	D-CONTC/37520/2024	BIJAYA KUMAR SRICHANDAN VS SIDDARTH SHANKAR SWAIN, IAS	ADV. VS	// 0 //	
54	D-CONTC/37524/2024	MANMOHAN MOHANTY VS SANJAY KUMAR SINGH, I.A.S. SECY, RURAL DEVELOPMENT DEPTT., ODISHA.	ADV VS	// 0 //	AOR20220001657C202400040
55	D-CONTC/37525/2024	AJOY KUMAR MOHAPATRA VS PREMDEEP SANJAY, DIV. SR. SECURITY COMMISSIONER	ADV. VS	// 0 //	
56	D-CONTC/37527/2024	RABINDRA KUMAR JENA VS ASWATHY S., IAS	ADV. VS	// 0 //	
57	D-CONTC/37530/2024	SATYA BHAMA MAHALA	ADV.	//	

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		VS	VS	0	
		ASWATHY S., IAS		//	
58	D-CONTC/37539/2024	SUKANTA KUMAR PATRA	ADV.	//	
		VS	VS	0	
		MANAS RANJAN SWAIN, OAS		//	
59	D-CONTC/37550/2024	BIDYADHAR SWAIN	ADV	//	AOR20220001657C202400041
		VS	VS	0	
		VIR VIKRAM YADAV, I.A.S. COMMISSIONER-CUM-SECY, WORKS DEPTT., ODISHA.		//	
60	D-CONTC/37572/2024	SANTOSH KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		SIDDHARTH SHANKAR SWAIN, IAS		//	
61	D-CONTC/37577/2024	UJALA CHANDRA MALLICK	ADV.	//	
		VS	VS	0	
		LINGARAJ PANDA, IAS		//	
62	D-CONTC/37578/2024	BHARAT KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		JAYASHREE SATPATHY, BEO, AUL		//	
63	D-CONTC/37585/2024	ROSHAN KUMAR MEHER	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		ANYA DAS, COLLECTOR AND DISTRICT MAGISTRATE SUBARNAPUR		//	
64	D-CONTC/37587/2024	HARI SANKAR SAHU	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SAMANTRA, TAHSILDAR DHARAMGARH		//	
65	D-CONTC/37597/2024	GITA MOHANTY	ADV.	//	
		VS	VS	0	
		JYOTIRMAYA NAYAK, OFS		//	
66	D-CONTC/37619/2024	ABHISEKH PANIGRAHI	ADV.	//	
		VS	VS	0	
		BIRANCHI PRASAD DEHURY, OPS		//	
67	D-CONTC/37621/2024	ALOK RANJAN PARIDA	ADV.	//	
		VS	VS	0	
		DIPAK KUMAR PARHI, OES-1		//	
68	D-CONTC/37622/2024	KHIROD CHANDRA RANA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/37623/2024	DIPAK KUMAR PARHI, OES-1 HIRALAL BEHERA VS ASWATHY S., IAS	ADV. VS	// // ()	
70	D-CONTC/37629/2024	BHRAMARBAR SETHI VS SATYABRATA SAHU,SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// ()	AOR20220001611C202400016
71	D-CRLA/26094/2024	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	TUMUDIBANDHA /86 /2024 ()	
72	D-CRLA/26106/2024	ARUN @ SIPUN GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANTALA /202 /2024 ()	
73	D-CRLA/26143/2024	SUBAS MUDULI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KUJANGA /465 /2023 ()	
74	D-CRLA/26178/2024	CHANDANESWAR NAYAK VS STATE OF ODISHA	MITALEE JESTHI VS	PHULBANI SADAR /31 /2012 ()	
75	D-CRLA/26182/2024	BISHNU BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /263 /2016 ()	
76	D-CRLA/26193/2024	MEDISETTI SESHADRI VS STATE OF ODISHA(VIG.)	BHARAT BHUSAN ROUSTRAY VS	SAMBALPUR VIGILANCE /40 /1999 ()	
77	D-CRLLP/26054/2024	STATE OF ODISHA(VIG.) VS SANJITA MAHANTA	SANGARM DAS VS	SAMBALPUR VIGILANCE /6 /2018 ()	AOR20220001542C202400019
78	D-CRLLP/26055/2024	STATE OF ODISHA(VIGILANCE) VS KAILASH CHANDRA NAYAK	SANGARM DAS VS	BALASORE VIGILANCE /11 /2017 ()	AOR20220001542C202400020
79	D-CRLMA/26092/2024	SURESH CHANDRA BHOLA VS STATE OF ODISHA	CHANDANA TRIPATHY VS	CHAULIAGANJA /104 /2023 ()	

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80	D-CRLMA/26122/2024	SURENDRA NATH SETHI VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	PIPLI /183 /2024) //	
81	D-CRLMA/26177/2024	SURENDRA NATH SETHI VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	PIPLI /141 /2024) //	
82	D-CRLMC/26059/2024	BHIMA @ BHIMASEN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIHALPRASAD /73 /2023) //	AOR20220001297C202400042
83	D-CRLMC/26060/2024	PRADEEP KUMAR SINGH VS STATE OF ODISHA	JYOTI RANJAN DEO VS	CAPITAL P.S. /712 /2021) //	AOR20220001593C202400013
84	D-CRLMC/26061/2024	HARI MANDAL @ HARI CHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /41 /2012) //	AOR20220001631C202400079
85	D-CRLMC/26062/2024	HARI MANDAL @ HARI CHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /45 /2012) //	AOR20220001631C202400080
86	D-CRLMC/26063/2024	PRADEEP JENA @ PRADEEP KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BALIPATNA /10 /2013) //	AOR20220001297C202400043
87	D-CRLMC/26064/2024	SNEHALATA MOHANTY VS STATE OF ODISHA	AVIJIT PATNAIK VS	SAMBALPUR VIGILANCE /32 /2023) //	AOD20240000363C202400005
88	D-CRLMC/26078/2024	RANJAN RATH VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /590 /2024) //	
89	D-CRLMC/26087/2024	NITIN KUMAR SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /180 /2024) //	
90	D-CRLMC/26103/2024	PITAMBAR MOHALIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	BHADRAK TOWN /49 /1999) //	
91	D-CRLMC/26108/2024	RUNU DALEI	AMIT PRASAD BOSE	MOTANGA /111 /2020	

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		VS	VS	()	
92	D-CRLMC/26121/2024	STATE OF ODISHA T.MANIKANTA	S.S.RAO (SR. ADV.)	// JEYPORE TOWN /137 /2024	
		VS	VS	()	
93	D-CRLMC/26123/2024	STATE OF ODISHA JAGANNATH NAYAK	SANTOSH KUMAR MAHANTY	// / /0	
		VS	VS	()	
94	D-CRLMC/26126/2024	STATE OF ODISHA AFROJ BEGUM	RAJIB LOCHAN PATTAIAK	// / /0	
		VS	VS	()	
95	D-CRLMC/26130/2024	SYED NAIMUDDIN ABHAYA BEHERA	BHABANI SHANKAR DASPARIDA	// / /0	
		VS	VS	()	
96	D-CRLMC/26135/2024	STATE OF ODISHA UNION OF INDIA	SUBASH CHANDRA MOHANTY	// / /0	AOD20220001916C202400012
		VS	VS	()	
97	D-CRLMC/26136/2024	SHAKTI PRASAD SAHANI BIKASH MOHANTY	DEEPAK PANDA	// BALIAPANDA /83 /2020	
		VS	VS	()	
98	D-CRLMC/26138/2024	STATE OF ODISHA UNION OF INDIA	SUBASH CHANDRA MOHANTY	// / /0	AOD20220001916C202400011
		VS	VS	()	
99	D-CRLMC/26139/2024	SHAKTI PRASAD SAHANI IFTEKHAR KHAN@KAWA CHHOTU	PRASANTA KUMAR ROUSTRAY	// DHANUPALI /84 /2021	AOD20240000391C202400072
		VS	VS	()	
100	D-CRLMC/26144/2024	STATE OF ODISHA BILU NAYAK @ NAIK	TANMAYA KUMAR MOHANTY	// AIR FIELD P.S. /192 /2015	
		VS	VS	()	
101	D-CRLMC/26149/2024	STATE OF ODISHA PRAMILA SATAPATHY @ PRAMILA SATPHTY	SUSAMPAD HOTA	// BHUBANESWAR VIGILANCE /2409 /2009	
		VS	VS	()	
102	D-CRLMC/26155/2024	STATE OF ODISHA(VIG.) VIKASH KUMAR	UMA CHARAN MISHRA	// CYBER CRIME AND ECONOMIC OFFENCES /14 /2023	
		VS	VS	()	

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103	D-CRLMC/26158/2024	STATE OF ODISHA HRUSHIKESH MOHARANA @ KESHABA MOHARANA	SEKH ZAKIR HUSSAIN	// BALIKUDA /115 /2023	
		VS	VS	()	
104	D-CRLMC/26163/2024	STATE OF ODISHA JADAV @ JADAB @ JAWAHARLAL DALEI	DEBASHIS ROUSTRAY	// PATTAPUR (ASKA) /38 /2016	
		VS	VS	()	
105	D-CRLMC/26171/2024	STATE OF ODISHA KARUN KAURA	SAMARENDRA KUMAR MOHANTY	// PAHALA /262 /2023	
		VS	VS	()	
106	D-CRLMC/26190/2024	STATE OF ODISHA SUDARSHAN MODAK	RAMAKANTA PRADHAN	// BANKI /32 /2024	
		VS	VS	()	
107	D-CRLMC/26191/2024	STATE OF ODISHA TUNA BISOYI	LAMBODOR ACHARI	// BADAGADA /41 /2011	
		VS	VS	()	
108	D-CRLMC/26192/2024	STATE OF ODISHA MUNA CHOUDHURY@GUMA@BANGRA@AMBIKA	LAMBODOR ACHARI	// BHANJANAGAR /208 /2009	
		VS	VS	()	
109	D-CRLMP/26056/2024	STATE OF ODISHA D.PRASANT KUMAR	SIDHARTH PRASAD DAS	// //	AOR20220001597C202400117
		VS	VS	()	
110	D-CRLMP/26072/2024	SUNANDA PATRO AVINASH KUMAR SINGH	BYOMAKESH TRIPATHY	// //0	
		VS	VS	()	
111	D-CRLMP/26074/2024	STATE OF ODISHA BALUNKESWAR SUNDRARAY	BYOMAKESH TRIPATHY	// //0	
		VS	VS	()	
112	D-CRLMP/26075/2024	STATE OF ODISHA SUSHIL KUMAR KAR	HARIPAD MOHANTY	// CYBER CRIME AND ECONOMIC OFFENCE /53 /2024	
		VS	VS	()	
113	D-CRLMP/26084/2024	STATE OF ODISHA BIJE BANCHHOR@BIJAG BANCHHOR	BHARAT BHUSAN ROUSTRAY	// //0	
		VS	VS	()	
		JANAKI BANCHHOR		//	

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114	D-CRLMP/26097/2024	BARSHARANI PATRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ / 0 () //	
115	D-CRLMP/26116/2024	ACHYUTA NANDA JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ / 0 () //	
116	D-CRLMP/26119/2024	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD. VS STATE OF ODISHA	ANURAG DASH VS	/ / 0 () //	
117	D-CRLMP/26125/2024	SATRUGHAN BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	/ / 0 () //	
118	D-CRLMP/26134/2024	DR BINDU TIGGA VS STATE OF ODISHA	ABHIJIT PATI VS	/ / () //	AOD20240000276C202400040
119	D-CRLMP/26174/2024	RANJIT MOHANTY VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	/ / 0 () //	
120	D-CRLMP/26187/2024	NIRUPAMA PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	/ / 0 () //	
121	D-CRLMP/26189/2024	GOPINATH DAS VS STATE OF ODISHA	SAIBRATA RATH VS	/ / 0 () //	
122	D-CRLREV/26082/2024	SUKANTA KUMAR ROUT @ SUKANT KUMAR ROUT VS SWARNALATA BHOL	GYANALOKA MOHANTY VS	/ / 0 () //	
123	D-CRLREV/26132/2024	BIRAKISHORE PADHI VS STATE OF ODISHA	PRATIK NAYAK VS	/ / 0 () //	
124	D-CRLREV/26151/2024	TRIPATI PRASAD JENA VS HARAPRIYA NAYAK	MANOJ KUMAR MOHANTY VS	/ / 0 () //	
125	D-JCRLA/26100/2024	JHATUA@KRUSHNA CHANDRA MALLICK	ADV.	JAGATSINGPUR /403 /2023	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	JCRLA/142/2024	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR(Jagatsinghapur) CT/0000235/2023	
126	D-JCRLA/26102/2024 JCRLA/143/2024	SUDARSAN BHOI VS STATE OF ODISHA	ADV. VS	JAGATSINGPUR /464 /2023 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur) CT/0000250/2023	
127	D-JCRLA/26105/2024 JCRLA/144/2024	MANGAL MUNDA VS STATE OF ODISHA	ADV. VS	BARBIL /36 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000032/2022	
128	D-JCRLA/26109/2024 JCRLA/145/2024	SONU MAHAKUD VS STATE OF ODISHA	ADV. VS	JODA /20 /2016 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000241/2022	
129	D-JCRLA/26110/2024 JCRLA/146/2024	JUMA KHAN@RAJA VS STATE OF ODISHA	ADV. VS	PIPLI /104 /2018 SPECIAL JUDGE, PURI(Puri) TR/0000051/2018	
130	D-JCRLA/26111/2024 JCRLA/147/2024	SUMAI ORAM VS STATE OF ODISHA	ADV. VS	BANDOMUNDA /105 /2003 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000107/2004	
131	D-MACA/37610/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., VS NEHA AGRAWAL	PANDEY, BBSR VS	// ()	
132	D-MACA/37611/2024	THE MANAGER, LEGAL, M/S.RELIANCE GENERAL INSURANCE COMPANY CO. LTD., VS SUMITRA PATI	BBSR VS	// ()	
133	D-MACA/37641/2024	NATIONAL INSURANCE CO.LTD.,CUTTACK VS SHEFALI PATRA	SABITA RANJAN PATTNAIK VS	// ()	
134	D-MATA/37538/2024	RAHUL PATRA VS SAGARIKA DALEI	PRANAB KUMAR GHOSE VS	// ()	
135	D-MATA/37552/2024	BARSHARANI SADANGI VS UDDHABA SADANGI	MAHADEV SAHU VS	// ()	AOR20220002238C202400016
136	D-MATA/37601/2024	MIHIR PRASAD DAS VS	BYOMAKESH TRIPATHY VS	// ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-RPFAM/37507/2024	BIDYUT PRAVA MISHRA CHITTARANJAN DAS VS RANJITA DAS	SUJATA JENA VS	// // 0 //	
138	D-RPFAM/37515/2024	SAROJ KUMAR NAYAK VS MAYABATI PRADHAN	BASUDEV PUJARI VS	// 0 //	AOD20220004505C202400039
139	D-RPFAM/37593/2024	AKHILESH PANIGRAHI VS BIJAYAKANTI MOHAPATRA	NIRANJAN LENKA VS	// 0 //	
140	D-RVWPET/37532/2024	SANATA KUMAR LIMA@LIMI VS MANAGEMENT OF, M/S. KJS AHLUWALIA STEEL AND POWER DIVISION, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //	
141	D-TRP(C)/37494/2024	PANKAJINI BARIK @ MINATIRANI BISWAL @ MINATIRANI BARIK VS SIMANCHAL BARIK	SUBANU BARIK VS	// 0 //	AOR20220001631C202400078
142	D-TRP(C)/37496/2024	NIHARIKA BARIK VS SATYABRATA BARIK	PABITRA KUMAR DUTTA VS	// 0 //	
143	D-TRP(C)/37537/2024	DIPISHREE DEEPIKA SAHOO VS ASHOK KUMAR SAHOO	RAJESH RANJAN SAHOO VS	// 0 //	
144	D-TRP(C)/37635/2024	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //	
145	D-TRPCRL/26091/2024	DR. PRITAM KUMAR PANDA VS RAJESWARI DASH	S.N.B. RAY VS	//0 0 //	
146	D-WA/37486/2024	STATE OF ODISHA VS NIVEDITA MISRA	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //	LOD20240000172C202400090
147	D-WA/37487/2024	STATE OF ODISHA VS LAXMAN KUMAR SAHU	BIPLAB MOHANTY, A.G.A. VS	// 0 //	LOD20240000194C202400037

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148	D-WA/37488/2024	STATE OF ODISHA VS ANIL KUMAR PATRA	AMIYA KUMAR MISHRA, A.G.A. VS	// ()	LOD20240000194C202400035
149	D-WA/37491/2024	STATE OF ODISHA VS SABITA RANI MOHANTY	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000200C202400002
150	D-WA/37492/2024	STATE OF ODISHA VS RITANJALI SWAIN	R.N. MISHRA, A.G.A. VS	// ()	LOD20240000194C202400036
151	D-WA/37493/2024	STATE OF ODISHA VS PRASANNAJIT SEJPADA	SASWAT DAS, A.G.A. VS	// ()	LOD20240000172C202400091
152	D-WA/37501/2024	SUPERINTENDENT OF POLICE, BOLANGIR VS MAMINA SAHU	A.S.C VS	// ()	LOD20240000200C202400003
153	D-WA/37502/2024	IDBI BANK LIMITED,BHUBANESWAR VS GAUTAM MALHOTRA	SOMA PATNAIK VS	// ()	AOD20240000363C202400004
154	D-WA/37511/2024	GHANASHYAM PATRA VS CHAIRMAN CUM M.D,OPTCL,BHUBANESWAR	A.K.ROUT VS	// ()	AOR20220002153C202400005
155	D-WA/37553/2024	STATE OF ODISHA VS PRAVAKAR MOHANTY	M.K.BALABANTARAY, A.G.A. VS	// ()	LOD20240000194C202400038
156	D-WA/37570/2024	STATE OF ODISHA VS PRAMOD KUMAR MOHAPATRA	M.K.BALABANTARAY,A.G.A VS	// ()	LOD20240000172C202400092
157	D-WA/37571/2024	STATE OF ODISHA VS GUNAKAR PANDA	A.G.A VS	// ()	LOD20240000200C202400004
158	D-WA/37596/2024	BISWAJIT BISWAL VS COMMISSIONER CONSOLIDATION, BBSR	BIJAY KUMAR BASTIA VS	// ()	
159	D-WA/37625/2024	PRAKASH KUMAR SAHOO	PRABHU PRASANNA BEHERA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WA/37632/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//	LOD20240000194C202400041
		VS	VS	()	
		BHARATI MAHANTA		//	
161	D-WA/37634/2024	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT	ADWON DEB GENERAL	//	LOD20240000194C202400040
		VS	VS	()	
		APARNARANI TRIPATHY		//	
162	D-WA/37636/2024	SECRETARY OF HIGHER EDUCATION DEPT	AGODISHA	//	LOD20240000200C202400006
		VS	VS	()	
		HRUSIKESH HARICHANDAN		//	
163	D-WA/37637/2024	SAGAR KUMAR	SANTOSH CHANDRA ATABUDHI	//	
		VS	VS	()	
		ZONAL OFFICER OF INDIAN BANK AT ZONAL OFFICE, KHORDHA		//	
164	D-WA/37638/2024	Sarada Jain	SACHIDA NANDA SAHU	//	AOD20230000362C202400008
		VS	VS	()	
		Executive Engineer TPWODL Jharsuguda Electric Division		//	
165	D-WA/37639/2024	UNION OF INDIA	PRASANNA KUMAR PARHI (D.S.G)	//	
		VS	VS	()	
		TAPASWINI ROUT		//	
166	D-WP(C)/37483/2024	NILAKANTHA BISWAL	SRINIVAS MOHANTY	//	AOR20230000802C202400013
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/37484/2024	PRATIMA SAHOO	SUKANTA KUMAR DALAI	//	AOD20240000306C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/37485/2024	ASISH KUMAR MOHANTY	SUKANTA KUMAR DALAI	//	AOD20240000306C202400033
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/37489/2024	JUDHISTIR CHHANCHAN	NIRANJAN MAHARANA	//	AOD202300001370C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/37490/2024	GOPAL JEW, GOVERNMENT UPPER PRIMARY SCHOOL, KURUBA	CHAKRABARTI KUMAR PATNAIK	//	AOR202200003583C202400005
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/37497/2024	STATE OF ODISHA KHAGESWAR MAHANTA VS	TUSAR KANTA MAHANTA VS	// // ()	
172	D-WP(C)/37498/2024	STATE OF ORISSA REENA MALLIK VS	ASHOK KUMAR PARIDA VS	// // ()	
173	D-WP(C)/37503/2024	STATE OF ODISHA UNION OF INDIA VS	ADV VS	// // ()	AOR20220001353C202400007
174	D-WP(C)/37504/2024	BISWA NATH PARIDA SUJIT KUMAR SAHOO VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202400014
175	D-WP(C)/37505/2024	STATE OF ODISHA KOYA GOBINDA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
176	D-WP(C)/37506/2024	STATE OF ODISHA SATYANARAYAN NAYAK VS	MANAS PATI VS	// // ()	AOR20220001535C202400064
177	D-WP(C)/37508/2024	STATE OF ODISHA CATHOLIC CORPORATION, CUTTACK/BBSR DIOSESKANDHUMAL VS	KANDHUMAL VS	// // ()	
178	D-WP(C)/37509/2024	STATE OF ODISHA MAMATA KUMARI PADHI VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202400107
179	D-WP(C)/37510/2024	STATE OF ODISHA KUNJABIHARI GADTYA VS	TIKERAM MEHER VS	// // ()	
180	D-WP(C)/37514/2024	STATE OF ODISHA SANTOSH RAJU VS	BASUDEV PUJARI VS	// // ()	AOD20220004505C202400038
181	D-WP(C)/37516/2024	NATIONAL ALUMINIUM COMPANY LTD., KORAPUT THE EXECUTIVE ENGINEER (ELECTRICAL), TPNODIS VS	BRESDRAK/SODRA/BAHE VS	// // ()	
		REGISTRAR CUM SECRETARY IN CHARGE, ODISHA HUMAN RIGHTS COMMISSION, KHURDA			

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182	D-WP(C)/37517/2024	SYAMAL KUMAR DIGAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/37518/2024	ZAFAR SAYEED AHMED VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/37519/2024	RABINDRA KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/37521/2024	JAYANTI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/37522/2024	ITISHREE PANDA VS REGIONAL BRANCH MANAGER, MAHINDRA AND MAHINDRA FINANCE SERVICE LTD.	ABHIJIT PATI VS REGIONAL BRANCH MANAGER, MAHINDRA AND MAHINDRA FINANCE SERVICE LTD.	// 0 //	AOD20240000276C202400039
187	D-WP(C)/37523/2024	ARUN KUMAR PADHY VS THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL, KHORDHA.	KAILASH CHANDRA MISHRA VS THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL, KHORDHA.	// 0 //	AOR20230000698C202400009
188	D-WP(C)/37526/2024	BAMADEV PARIDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/37528/2024	DR.SADASAIV PANDA VS STATE OF ODISHA	KAJAL SAHOO VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/37529/2024	DR. SUVASIS SAMAL VS STATE OF ORISSA	KAJAL SAHOO VS STATE OF ORISSA	// 0 //	
191	D-WP(C)/37531/2024	DIBAKAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/37533/2024	BRAMHANANDA SRICHANDAN VS STATE OF ODISHA	DIBYAJYOTI SWAIN VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/37534/2024	RANJAN KUMAR ROUT	SURENDRA KUMAR SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/37535/2024	PRATAP KUMAR MOHAPATRA	AMIT KUMAR SAA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/37541/2024	M DHARMA RAO	SANTOSH ADHIKARI	//	
		VS	VS	()	
		UNION OF INDIA		//	
196	D-WP(C)/37542/2024	NABAKISHORE MALLIA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/37543/2024	CH KRISHNA SUBBA RAJU	SANTOSH ADHIKARI	//	
		VS	VS	()	
		UNION OF INDIA		//	
198	D-WP(C)/37544/2024	PADMA CH DALABEHERA	SANTOSH ADHIKARI	//	
		VS	VS	()	
		UNION OF INDIA		//	
199	D-WP(C)/37545/2024	A.VENKATA RAJU	SANTOSH ADHIKARI	//	
		VS	VS	()	
		UNION OF INDIA		//	
200	D-WP(C)/37546/2024	CH RAJA VIJAYA KUMAR	SANTOSH ADHIKARI	//	
		VS	VS	()	
		UNION OF INDIA		//	
201	D-WP(C)/37547/2024	BRUDABAN MOHAPATRA	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR		//	
202	D-WP(C)/37548/2024	NEPAL PRAKASH SAMANTA	SUBHENDU KUMAR NAYAK	//	
		VS	VS	()	
		CUTTACK MUNICIPAL CORPORATION		//	
203	D-WP(C)/37549/2024	TAPAN KUMAR BARIK	PARTHA SARATHI DAS	//	AOD20240000362C202400016
		VS	VS	()	
		BRANCH MANAGER CANARA BANK, KEONJHAR		//	
204	D-WP(C)/37551/2024	M/S SHREE BALAJI TRADERS	SOMA PATNAIK	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/37554/2024	STATE OF ODISHA MADHUSUDAN RATH VS	ADYASIDHI MISHRA VS	// // 0	
206	D-WP(C)/37555/2024	STATE OF ODISHA SWAMI NIGAMANANDA ITC, CUTTACK VS	ARUPANANDA GOSWAMY VS	// // 0	
207	D-WP(C)/37556/2024	STATE OF ODISHA BIRANCHI NAIK VS	SOBHANA SAHOO VS	// // 0	
208	D-WP(C)/37558/2024	STATE OF ODISHA PREMRAJ PATEL VS	SOBHANA SAHOO VS	// // 0	
209	D-WP(C)/37559/2024	STATE OF ODISHA PRIYARANJAN TANTI VS	RAJIV KUMAR MAHANTA VS	// // 0	
210	D-WP(C)/37560/2024	STATE OF ODISHA GANGPUR ITC, SUNDERGARD VS	ARUPANANDA GOSWAMY VS	// // 0	
211	D-WP(C)/37561/2024	STATE OF ODISHA MAHESWAR DALEI VS	AMIT PRASAD BOSE VS	// // 0	
212	D-WP(C)/37562/2024	COMMISSIONER OF CONSOLIDATION, BBSR SURESH CHANDRA MISHRA VS	RAJIV KUMAR MAHANTA VS	// // 0	
213	D-WP(C)/37563/2024	ODISHA FOREST DEVELOPMENT CORPORATION LTD, BBSR RUDRA MADHAB BAITHARU VS	AMIYA KUMAR MOHANTY VS	// // 0	
214	D-WP(C)/37565/2024	STATE OF ODISHA PREMSAGAR BISWAL VS	NARESH CHANDRA JENA VS	// // 0	
215	D-WP(C)/37566/2024	STATE OF ODISHA DILLIP KUMAR NAYAK VS	VS	// // 0	
		THE GENERAL MANAGER, DISTRICT INDUSTRIES CENTRE, SUNDERGARH		//	

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216	D-WP(C)/37567/2024	DUSASAN MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	
217	D-WP(C)/37568/2024	PATTNAYAK BRAJASUNDAR SUDHIR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	
218	D-WP(C)/37569/2024	RAMESH CHANDRA ROUT VS UNION OF INDIA	RAMESH CHANDRA NAYAK VS	// 0 //	
219	D-WP(C)/37573/2024	MIHIR KESHARI SRICHANDAN VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //	
220	D-WP(C)/37574/2024	BHADRAK BALASORE CENTRAL COOPERATIVE BANK VS STATE CONSUMER DISPUTES RCDRESSAL COMMISSION	DEBENDU MAHAPATRA VS	// 0 //	
221	D-WP(C)/37575/2024	SYLVESA INFOTECH PVT. LTD., BBSR VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	TUSHAR KANTI SATAPATHY VS	// 0 //	
222	D-WP(C)/37576/2024	B.BIPIN PRADHAN VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //	
223	D-WP(C)/37579/2024	SARAT KUMAR ROUSTRAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
224	D-WP(C)/37580/2024	CHIDANANDA JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
225	D-WP(C)/37581/2024	DIBYA COLLEGE OF PHARMACY, SUNDARGARH VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //	
226	D-WP(C)/37582/2024	INDIAN ENTERPRISES, SAMBALPUR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
227	D-WP(C)/37583/2024	BIJAYA KUMAR ROUT	SIDHARTHA SANKAR RAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/37584/2024	BIJAYA KUMAAR ROUT	SIDHARTHA SANKAR RAY	//	
		VS	VS	()	
		THE REVENUE AND DISASTER MANAGEMENT DEPT. OF GOVT. ODISHA, BBSR		//	
229	D-WP(C)/37586/2024	SUDAM BISWAL	NARESH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/37589/2024	PABITRA KUMAR MOHARANA	JYOTSNARANI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/37590/2024	REBATI BISWAL	NARESH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/37591/2024	SWADHIN SWAIN	SUJATA JENA	//	
		VS	VS	()	
		THE COMMISSIONER CUM SECY, HOUSING AND URBAN DEVELOPMENT DEPT. BBSR		//	
233	D-WP(C)/37594/2024	KULAMANI SAHOO	GAGAN BIHARI SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/37595/2024	SABITRI PRADHAN	SOURAV DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/37598/2024	KABITA MUDULI @ KABITA KRISHNA MUDULI	BISWABIHARI MOHANTY	//	AOR20220001789C202400014
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/37599/2024	JYOTIRMAY ACHARYA	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/37600/2024	ARUN KUMAR BEHERA	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
238	D-WP(C)/37602/2024	VIKASH PHARMACY COLLEGE, BARAGARH	PRATIK DASH	//	
		VS	VS	()	

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239	D-WP(C)/37603/2024	STATE OF ODISHA LINGARAJ BEHERA VS	CHANDRAKANTA NAYAK VS	// // 0	
240	D-WP(C)/37604/2024	STATE OF ODISHA SWARNALATA BISWAL VS	LAXMIKANTA MOHANTY VS	// // 0	
241	D-WP(C)/37605/2024	STATE OF ORISSA KIRTAN SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0	
242	D-WP(C)/37606/2024	STATE OF ORISSA LAXMIDHAR SATAPATHY VS	DR.BINDOD KUMAR MISHRA VS	// // 0	
243	D-WP(C)/37607/2024	STATE OF ODISHA AJAYA KUMAR DASH VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
244	D-WP(C)/37608/2024	STATE OF ODISHA RASHMI REKHA ROUT VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
245	D-WP(C)/37609/2024	STATE OF ORISSA FAKIR MOHAN LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
246	D-WP(C)/37612/2024	STATE OF ORISSA SARAT CHANDRA MOHANTY VS	SATYABRATA DASH VS	// // 0	
247	D-WP(C)/37614/2024	UNION OF INDIA RABINDRANATH SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // 0	
248	D-WP(C)/37615/2024	STATE OF ORISSA GANDHARAB SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // 0	
249	D-WP(C)/37616/2024	STATE OF ODISHA ANJALIBALA PAIKARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // 0 //	

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250	D-WP(C)/37618/2024	BARNABA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// () //	
251	D-WP(C)/37620/2024	PREMALATA BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
252	D-WP(C)/37624/2024	RUDRA PRASAD DWIBEDI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
253	D-WP(C)/37626/2024	LAXMAN BEHERA VS UNION OF INDIA	SAILABALA JENA VS	// () //	
254	D-WP(C)/37627/2024	DR.ANIL KUMAR MOHAPATRA VS STATE OF ODISHA	SAIBRATA RATH VS	// () //	
255	D-WP(C)/37628/2024	YASIN KHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
256	D-WP(C)/37630/2024	SUDARSAN PARIDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	AOD20240000276C202400041
257	D-WP(C)/37631/2024	NAMITA BEHERA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //	AOR20220001789C202400015
258	D-WP(C)/37633/2024	JAGANNATH DAKUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	
259	D-WP(C)/37640/2024	TAPOMAYA PATTANAYAK VS MITALI MADHUSMITA MALLICK	PRATAP CHANDRA MISHRA VS	// () //	
260	D-WP(C)/37642/2024	BENUDHAR BISWAL VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// () //	
261	D-ABLAPL/26042/2024	BIKASH THAPA	PRASANTA KUMAR ROUSTRAY	BARGARH RURAL /179 /2024	AOD20240000391C202400065

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/26043/2024	BIKASH THAPA	PRASANTA KUMAR ROUTRAY	BARGARH RURAL /180 /2024	AOD20240000391C202400066
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/26044/2024	RAKESH KUMAR@SUDHIR SAMANTARAY	ANNADA SANKAR JENA	CHANDANPUR /174 /2024	AOR20220000014C202400037
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/26045/2024	PRASANTA KUMAR NAYAK@PRASANT NAYAK	SOUBHAGYA KUMAR DASH	MAHILA (BERHAMPUR) /88 /2024	AOR20220001631C202400076
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/26057/2024	TRILOCHAN SAMAL	ANUGRAHA NARAYAN SAMANTRAY	BALIKUDA /211 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/26058/2024	SADANANDA @ MANOJ HARPAL	PRANAB RANJAN CHHATOI	TUSRA /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/26065/2024	SATYA @ SATYABRATA MALIK	SATYA NARAYAN MISHRA 4	MARINE KASIA /14 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/26066/2024	SATYA @ SATYABRATA MALIK	SATYA NARAYAN MISHRA 4	MARINE KASIA /13 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/26067/2024	NIRAKAR MALLICK	BYOMAKESH TRIPATHY	CHARICHHAKA /105 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/26069/2024	PRAMOD CHANDRA BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/26070/2024	PRASANTA MAHAKUD @ KUNA MAHAKUD	KAMALAKANTA MOHANTA	MURUDA /172 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/26073/2024	PAHALAD MALLIK @ PAHALI	SALAUDDIN KHAN	TUMUSINGA /222 /2024	
		VS	VS	()	

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273	D-ABLAPL/26076/2024	STATE OF ODISHA ANANTA GOUDA @ ANTARAM ROUT VS	SANAT KUMAR MISHRA VS	// KOSAGUMUDA /177 /2024 ()	
274	D-ABLAPL/26083/2024	STATE OF ODISHA FIRDOSH KHAN VS	ALOK KUMAR MOHAPATRA VS	// BINJHARPUR /465 /2024 ()	
275	D-ABLAPL/26086/2024	STATE OF ODISHA TRILOCHAN SWAIN VS	SUBHRAJIT SAHOO VS	// TOMANDO /320 /2024 ()	
276	D-ABLAPL/26088/2024	STATE OF ODISHA PRAVAT KUMAR RANA VS	ASIT KUMAR JENA VS	// DHARMASALA /652 /2024 ()	
277	D-ABLAPL/26089/2024	STATE OF ODISHA BIDYADHAR @ BIDYADHARA SWAIN VS	BISWAJIT TRIPATHY VS	// BALIKUDA /323 /2024 ()	
278	D-ABLAPL/26093/2024	STATE OF ODISHA MUSTAK KHAN VS	RAMESH CHANDRA BHOI VS	// TANGI /176 /2022 ()	
279	D-ABLAPL/26096/2024	STATE OF ODISHA SADHA BAG VS	SUSANTA KUMAR TRIPATHY VS	// MURIBAHAL /231 /2024 ()	
280	D-ABLAPL/26101/2024	STATE OF ODISHA MUKESH NAIK VS	UNMESH CHANDRA JENA VS	// KUNDHEIGOLA /60 /2024 ()	
281	D-ABLAPL/26104/2024	STATE OF ODISHA MANMOHN JENA VS	MRITUNJAY BANERJEE VS	// SATYABADI /153 /2023 ()	
282	D-ABLAPL/26107/2024	STATE OF ODISHA GEDI MALIK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /112 /2024 ()	
283	D-ABLAPL/26112/2024	STATE OF ODISHA DHANDA @ MANAMOHAN SWAIN VS	PRIYA RANJAN SINGH VS	// NIHALPRASAD /139 /2024 ()	
		STATE OF ODISHA		//	

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284	D-ABLAPL/26113/2024	AKASH BHOI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /223 /2024 () //	
285	D-ABLAPL/26114/2024	PINKU BEHERA VS STATE OF ODISHA	SOUMI DAS VS	INDUASTRIAL,NISA /228 /2024 () //	
286	D-ABLAPL/26117/2024	RAJU HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /155 /2023 () //	
287	D-ABLAPL/26118/2024	JITENDRA PUJHARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
288	D-ABLAPL/26120/2024	PITAMBARA SAHU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	TUSRA /193 /2024 () //	
289	D-ABLAPL/26124/2024	MUNA BHOI VS STATE OF ODISHA	SATYA JEET ROUT VS	KUMBHARAPARA /249 /2024 () //	
290	D-ABLAPL/26127/2024	NARAHARI NAIK @ RAHUL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HANDAPA /231 /2023 () //	
291	D-ABLAPL/26128/2024	MANAS KUMAR NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PIPLI /354 /2024 () //	
292	D-ABLAPL/26131/2024	PRATIMA BEHERA VS STATE OF ODISHA(VIG.)	UPENDRA KUMAR SAMAL VS	BHUBANESWAR VIGILANCE /18 /2024 () //	
293	D-ABLAPL/26137/2024	BISHNU PRASAD JENA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /189 /2024 () //	
294	D-ABLAPL/26140/2024	NIRANJAN SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	RENGALI (SAMBALPUR) /136 /2024 () //	AOR20220001648C202400049
295	D-ABLAPL/26141/2024	RAJESH PRADHAN @ LIPU PRADHAN	SUSHANTA HARICHANDAN	CHANDANPUR /142 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/26145/2024	SAYED BARKAT ALLI	SATYA RANJAN MULIA	KISSANNAGAR PS /212 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/26148/2024	SEK SULATAN @ SK SULTAN	HEMANTA KUMAR MOHANTA	BETNOTI /236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/26150/2024	NAYAN KUMAR BISWAL	HEMANTA KUMAR MOHANTA	BETNOTI /236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/26152/2024	CHUIN @ MANAS KUMAR NAYAK	MANAS KUMAR CHAND	NIRAKARPUR /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/26153/2024	UMESH PADHI @ UMESH CHANDRA PADHI	ARUN KUMAR MISHRA	GHASIPURA /319 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/26154/2024	SUBANTA KUMAR SINGH	SATYABRATA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/26156/2024	BASANTI GHADAI	PRAVASH CHANDRA JENA	BHOGRAI /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/26157/2024	PRAFULLA KUMAR PANDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/26159/2024	BHAGIRATHI PALEI	AMITAV TRIPATHY	SARANAKUL /27 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/26160/2024	NIRANJAN MAHARANA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/26172/2024	LIPU SAMAL	RABINDRA NATH PRUSTY	TIGIRIA /198 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/26173/2024	STATE OF ODISHA USHARANI BEHERA VS	CHIRANJEEV BIDYABHUSHAN VS	// RAJKANIKA /288 /2024 ()	
308	D-ABLAPL/26175/2024	STATE OF ODISHA SANTOSH KUMAR MOHANTY VS	DINESH CHANDRA RAY VS	// //0 ()	
309	D-ABLAPL/26176/2024	STATE OF ODISHA MANOJ MAJHI VS	LAXMINARAYAN PATEL VS	// JAMANKIRA /15 /2024 ()	
310	D-ABLAPL/26179/2024	STATE OF ODISHA SANKAR MALIK VS	KSHIROD KUMAR ROUT VS	// NISCHINTAKOILI /188 /2024 ()	
311	D-ABLAPL/26184/2024	STATE OF ODISHA SHOVANA TAH @ JENA VS	TANMAYA KUMAR MOHANTY VS	// HATIBARI /110 /2024 ()	
312	D-ABLAPL/26185/2024	STATE OF ODISHA KUNA BARIHA VS	SURAJ MOHANTY VS	// RAMPUR (SONEPUR) /42 /2021 ()	
313	D-ABLAPL/26186/2024	STATE OF ODISHA ASHISH BEHERA @ ASISH VS	BIJAY KUMAR BEHERA VS	// Maitri Vihar PS /343 /2024 ()	
314	D-ABLAPL/26188/2024	STATE OF ODISHA MAMATA RANI SETHY VS	RATIKANTA MOHAPATRA VS	// //0 ()	
315	D-WPC(OAC)/3477/2011 WPC(OAC)/3477/2011	STATE OF ODISHA(VIG.) KUMAR CHANDRA MARTHA VS	M/S BUDHADEB ROURTRAY VS	// // ()	
316	D-WPC(OAC)/3478/2011 WPC(OAC)/3478/2011	STATE OF ODISHA AND OTHERS PRAFULLA KUMAR BEHERA VS	M/S BUDHADEB ROURTRAY VS	// // ()	
		STATE OF ODISHA AND OTHERS		/0000021/2019 /0000022/2019	

	RPFAM/ /	MP		375/2024
27	D-RPFAM/37593/2024	AKHILESH PANIGRAHI	NIRANJAN LENKA	
	RPFAM/ /	MP		376/2024
28	D-MATA/33709/2024	MINAKETAN SAHU	UMA CHARAN MISHRA	
	MATA/ /	MP		392/2024
29	D-MATA/37601/2024	MIHIR PRASAD DAS	BYOMAKESH TRIPATHY	
	MATA/ /	MP		393/2024
30	D-MATA/32425/2024	SOUMYA PRAKASH PARHI	RAJAT KUMAR PANDA	
	MATA/ /	MP		394/2024
31	D-MATA/32314/2024	ALIBHA MANDAL	PRAJNA SARITA MOHANTY	
	MATA/ /	MP		395/2024
32	D-MATA/37552/2024	BARSHARANI SADANGI	MAHADEV SAHU	
	MATA/ /	MP		396/2024
33	D-FAO/34067/2024	THE REGIONAL MANAGER ORIENTAL INSURANCE COMPANY LIMITED	SURANSHU KUMAR BISHALI	
	FAO/399/2024	MP		761/2024
34	D-CRLREV/26082/2024	SUKANTA KUMAR ROUT @ SUKANT KUMAR ROUT	ANAROLDKA MOHANTY	
	CRLREV/ /	MP		761/2024
35	D-CRLREV/25556/2024	KISHORE NAIK@KISHOR NAYAK@SIDHULAXMINARAYAN PATEL		
	CRLREV/457/2024	MP		762/2024
36	D-FAO/752/2020	ASHOK KUMAR PADHI	SAMEER KUMAR DAS	
	FAO/752/2020	MP		762/2024
37	D-CRLREV/26132/2024	BIRAKISHORE PADHI	PRATIK NAYAK	
	CRLREV/ /	MP		763/2024
38	D-FAO/33110/2024	STATE OF ODISHA	ISHWAR MOHANTY, A.S.C.	
	FAO/ /	MP		763/2024
39	D-CRLREV/26132/2024	BIRAKISHORE PADHI	PRATIK NAYAK	
	CRLREV/ /	MP		764/2024
40	D-CRLREV/26151/2024	TRIPATI PRASAD JENA	MANOJ KUMAR MOHANTY	
	CRLREV/ /	MP		765/2024
41	D-CRLREV/26151/2024	TRIPATI PRASAD JENA	MANOJ KUMAR MOHANTY	
	CRLREV/ /	MP		766/2024
42	D-RSA/570/2023	BHARATI KHUNTIA		
	RSA/570/2023	MP		1012/2024
43	D-RSA/158/2017	HANUMAN SWAMI BIJE	M/S.DAYANANDA MOHAPATRA	
	RSA/158/2017	MP		1013/2024
44	D-RSA/158/2017	HANUMAN SWAMI BIJE	M/S.DAYANANDA MOHAPATRA	
	RSA/158/2017	MP		1014/2024
45	D-RSA/158/2017	HANUMAN SWAMI BIJE	M/S.DAYANANDA MOHAPATRA	
	RSA/158/2017	MP		1015/2024
46	D-CMP/36917/2024	ROJALIN JENA	PRAKASH KUMAR MISHRA	
	CMP/ /	MP		1035/2024
47	D-CMP/37540/2024	GIRIJA RANI HOTA	SUBHENDU KAR	
	CMP/ /	MP		1036/2024
48	D-CMP/37557/2024	KRUPASINDHU TANTY	AMIT PRASAD BOSE	
	CMP/ /	MP		1037/2024
49	D-CMP/37564/2024	KANAK VARDHAN SINGH DEO	AMIT PRASAD BOSE	
	CMP/ /	MP		1038/2024
50	D-CMP/37588/2024	SATYAPRAKASH BEHURIA	SANTOSH KUMAR SAMANTARAY	
	CMP/ /	MP		1039/2024
51	D-BLAPL/14405/2024	CHANDRA MOHAN JENA	JAJATI KESHARI KHUNTIA	
	BLAPL/4948/2024	MP		1117/2024
52	D-BLAPL/9627/2022	BIRENDRA KUMAR YADAV		
	BLAPL/9627/2022	MP		1118/2024
53	D-BLAPL/7281/2023	ANURAG KUMAR		
	BLAPL/7281/2023	MP		1119/2024
54	D-BLAPL/18151/2024	MD.PAPPU @ ASRAF KHAN	ANITA DASH	
	BLAPL/6747/2024	MP		1120/2024
55	D-BLAPL/23601/2024	PANAMANI HEMBRAM	PRADEEP KUMAR DAS	
	BLAPL/8036/2024	MP		1121/2024
56	D-ABLAPL/21830/2024	CHANDAN BHANJA		
	ABLAPL/7911/2024	MP		1735/2024
57	D-ABLAPL/8771/2023	RAJA @ RANJAN PATRA	ANUGRAHA NARAYAN SAMANTRAY	
	ABLAPL/8771/2023	MP		1736/2024

58	D-ABLAPL/19803/2024 ABLAPL/7082/2024	PURASTAM RANA MP		1737/2024
59	D-ABLAPL/5715/2023 ABLAPL/5715/2023	SUSHIL NAIK MP	SAGARIKA SAHOO	1738/2024
60	D-ABLAPL/7569/2024 ABLAPL/2758/2024	ARUN MAJHI MP		1739/2024
61	D-ABLAPL/14800/2024 ABLAPL/5158/2024	KIRAN KUMAR RANA MP		1740/2024
62	D-ABLAPL/21193/2024 ABLAPL/7555/2024	RANJAN RATH MP		1741/2024
63	D-ABLAPL/15263/2019 ABLAPL/15263/2019	BICHITRA NAYAK MP		1742/2024
64	D-ABLAPL/859/2020 ABLAPL/859/2020	BISWAJIT PASCHIMA KABAT MP		1743/2024
65	D-ABLAPL/23806/2024 ABLAPL/8727/2024	BAPINA PATRA @ BAPI KUMAR PATRA MP		1744/2024
66	D-ABLAPL/23257/2024 ABLAPL/8486/2024	BASANTA SAHU MP		1745/2024
67	D-ABLAPL/21471/2024 ABLAPL/8481/2024	GOURAV KUMAR @ GOURAV KUMAR RAM, MP		1746/2024
68	D-ABLAPL/21365/2024 ABLAPL/7619/2024	PRASANTA KUMAR JENA MP		1747/2024
69	D-ABLAPL/10194/2017 ABLAPL/10194/2017	CHANDRA KU.DAS MP		1748/2024
70	D-ABLAPL/1487/2024 ABLAPL/537/2024	RANJIT KUMAR JENA @ RANJIT MP	SOUBHAGYA KUMAR DASH	1749/2024
71	D-MACA/36666/2024 MACA/876/2024	LAXMI PATRA MP	KAPILA CHARAN NAYAK	1999/2024
72	D-MACA/36666/2024 MACA/876/2024	LAXMI PATRA MP	KAPILA CHARAN NAYAK	2000/2024
73	D-MACA/36370/2024 MACA/ /	NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	AKHILAV DAS	2001/2024
74	D-MACA/36550/2024 MACA/ /	BRANCH MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., BBSR MP	ANURUP KUMAR	2002/2024
75	D-MACA/37610/2024 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR MP	ANURUP KUMAR	2003/2024
76	D-MACA/37610/2024 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BBSR MP	ANURUP KUMAR	2004/2024
77	D-MACA/37611/2024 MACA/ /	THE MANAGER, LEGAL, M/S.RELIANCE GENERAL INSURANCE COMPANY CO. LTD., BBSR MP	ANURUP KUMAR	2005/2024
78	D-MACA/37611/2024 MACA/ /	THE MANAGER, LEGAL, M/S.RELIANCE GENERAL INSURANCE COMPANY CO. LTD., BBSR MP	ANURUP KUMAR	2006/2024
79	D-CRLA/34/2013 CRLA/34/2013	JAYANTI KABAT MP	M/S.SATYA RANJAN MULIA	2166/2024
80	D-CRLA/150/2016 CRLA/150/2016	JANMEJAYA NAYAK MP	M/S.SOURA CHANDRA MOHAPATRA	2167/2024
81	D-CRLA/22659/2024 CRLA/ /	DIBAKAR MALIK@DIBAKAR MALLIK MP	BHABANI PRASAD SAMAL	2168/2024
82	D-CRLA/465/2014 CRLA/465/2014	PAPU@KISHORE K.SAHU MP	M/S. DEBASNAN DAS, S.S. PATTNAIK, B.B. SAHOO, S SATAPATHY, A	2169/2024
83	D-CRLA/26178/2024 CRLA/ /	CHANDANESWAR NAYAK MP	MITALEE JESTHI	2170/2024
84	D-CRLA/26178/2024 CRLA/ /	CHANDANESWAR NAYAK MP	MITALEE JESTHI	2171/2024
85	D-CRLA/26182/2024 CRLA/ /	BISHNU BEHERA MP	RABI NARAYAN MOHANTY	2172/2024
86	D-CRLA/26182/2024 CRLA/ /	BISHNU BEHERA MP	RABI NARAYAN MOHANTY	2173/2024
87	D-CRLA/26193/2024 CRLA/ /	MEDISETTI SESHADRI MP	BHARAT BHUSAN ROUTRAY	2174/2024
88	D-CRLA/26193/2024 CRLA/ /	MEDISETTI SESHADRI MP	BHARAT BHUSAN ROUTRAY	2175/2024
89	D-CRLMC/16169/2024	BIJAYA KUMAR SHARMA	DIPANKAR ACHARYA	

	CRLMC/2313/2024	MP		2338/2024
90	D-CRLMC/26059/2024 CRLMC/ /	BHIMA @ BHIMASEN PRADHAN MP	SUSANTA KUMAR BARAL	2339/2024
91	D-CRLMC/26078/2024 CRLMC/ /	RANJAN RATH MP	KURESH PRASAD DASH	2340/2024
92	D-CRLMC/26060/2024 CRLMC/ /	PRADEEP KUMAR SINGH MP	JYOTI RANJAN DEO	2341/2024
93	D-CRLMC/26063/2024 CRLMC/ /	PRADEEP JENA @ PRADEEP KUMAR JENA MP	SUSANTA KUMAR BARAL	2342/2024
94	D-CRLMC/26064/2024 CRLMC/ /	SNEHALATA MOHANTY MP	AVIJIT PATNAIK	2343/2024
95	D-CRLMC/26103/2024 CRLMC/ /	PITAMBAR MOHALIK MP	JITENDRA KUMAR MISHRA (2)	2344/2024
96	D-CRLMC/26121/2024 CRLMC/ /	T.MANIKANTA MP	S.S.RAO (SR. ADV.)	2345/2024
97	D-CRLMC/26123/2024 CRLMC/ /	JAGANNATH NAYAK MP	SANTOSH KUMAR MAHANTY	2346/2024
98	D-CRLMC/4916/2024 CRLMC/471/2024	JOGENDRA KUMAR BEHERA MP	ASHOK KUMAR BEHERA	2347/2024
99	D-CRLMC/335/2023 CRLMC/335/2023	PANDAB PATRA MP		2348/2024
100	D-CRLMC/26155/2024 CRLMC/ /	VIKASH KUMAR MP	UMA CHARAN MISHRA	2349/2024
101	D-CRLMC/26190/2024 CRLMC/ /	SUDARSHAN MODAK MP	RAMAKANTA PRADHAN	2350/2024
102	D-WA/37486/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6325/2024
103	D-WA/37486/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6326/2024
104	D-WA/37486/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6327/2024
105	D-WA/37487/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6328/2024
106	D-WA/37487/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6329/2024
107	D-WA/37487/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6330/2024
108	D-WA/37488/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6331/2024
109	D-WA/37488/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6332/2024
110	D-WA/37488/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	6333/2024
111	D-WA/37491/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6334/2024
112	D-WA/37491/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6335/2024
113	D-WA/37491/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	6336/2024
114	D-WA/37501/2024 WA/ /	SUPERINTENDENT OF POLICE, BOLANGIRA.S.C MP		6337/2024
115	D-WA/37501/2024 WA/ /	SUPERINTENDENT OF POLICE, BOLANGIRA.S.C MP		6338/2024
116	D-WA/37492/2024 WA/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	6339/2024
117	D-WA/37502/2024 WA/ /	IDBI BANK LIMITED,BHUBANESWAR MP	SOMA PATNAIK	6340/2024
118	D-WA/37502/2024 WA/ /	IDBI BANK LIMITED,BHUBANESWAR MP	SOMA PATNAIK	6341/2024
119	D-WA/37492/2024 WA/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	6342/2024
120	D-WA/37492/2024 WA/ /	STATE OF ODISHA MP	R.N. MISHRA, A.G.A.	6343/2024

121	D-WA/37493/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6344/2024
122	D-WA/37493/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6345/2024
123	D-WA/37625/2024 WA/ /	PRAKASH KUMAR SAHOO MP	PRABHU PRASANNA BEHERA	6346/2024
124	D-WA/37637/2024 WA/ /	SAGAR KUMAR MP	SANTOSH CHANDRA ATABUDHI	6347/2024
125	D-WA/37639/2024 WA/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI (D.S.G)	6348/2024
126	D-WA/37639/2024 WA/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI (D.S.G)	6349/2024
127	D-WA/37570/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY,A.G.A	6350/2024
128	D-WA/37570/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY,A.G.A	6351/2024
129	D-WA/37570/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY,A.G.A	6352/2024
130	D-WA/37571/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6353/2024
131	D-WA/37571/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6354/2024
132	D-WA/37571/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6355/2024
133	D-WA/37553/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY, A.G.A.	6356/2024
134	D-WA/37553/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY, A.G.A.	6357/2024
135	D-WA/37553/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY, A.G.A.	6358/2024
136	D-WA/37632/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6359/2024
137	D-WA/37632/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6360/2024
138	D-WA/37632/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	6361/2024
139	D-WP(C)/3374/2019 WP(C)/3374/2019	LALMOHAN ROHIDAS MP		11547/2024
140	D-WP(C)/597/2019 WP(C)/597/2019	NISHPURI KISAN MP		11548/2024
141	D-WP(C)/37484/2024 WP(C)/ /	PRATIMA SAHOO MP	SUKANTA KUMAR DALAI	11549/2024
142	D-WP(C)/37508/2024 WP(C)/ /	CATHOLIC CORPORATION, CUTTACK/BSRU MP	SURESH KANDHAMAL	11550/2024
143	D-WP(C)/10957/2024 WP(C)/8874/2024	AHALYA PATNAYAK MP		11551/2024
144	D-WP(C)/37485/2024 WP(C)/ /	ASISH KUMAR MOHANTY MP	SUKANTA KUMAR DALAI	11552/2024
145	D-WP(C)/37516/2024 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECTRICALS) MP	SURESH BHADRAK	11553/2024
146	D-WP(C)/36166/2024 WP(C)/20738/2024	RAMPYARI TURI MP	ANKITA MUKHERJI	11554/2024
147	D-WP(C)/37521/2024 WP(C)/ /	JAYANTI SAHU MP	ARUN KUMAR PATRA	11555/2024
148	D-WP(C)/12781/2024 WP(C)/7019/2024	M/S. MODI PROJECTS LTD. RANCHI MP	PAMI RATH	11556/2024
149	D-WP(C)/37528/2024 WP(C)/ /	DR.SADASAIV PANDA MP	KAJAL SAHOO	11557/2024
150	D-WP(C)/37529/2024 WP(C)/ /	DR. SUVASIS SAMAL MP	KAJAL SAHOO	11558/2024
151	D-WP(C)/25107/2024 WP(C)/14270/2024	DR.BALAKFRUSHNA SAMANTARAY MP	KAJAL SAHOO	11559/2024
152	D-WP(C)/25107/2024	DR.BALAKFRUSHNA SAMANTARAY	SAMEER KUMAR DAS	

	WP(C)/14270/2024	MP		11560/2024
153	D-WP(C)/25107/2024	DR.BALAKFRUSHNA SAMANTARAY	KAJAL SAHOO	
	WP(C)/14270/2024	MP		11561/2024
154	D-WP(C)/25107/2024	DR.BALAKFRUSHNA SAMANTARAY	SAMEER KUMAR DAS	
	WP(C)/14270/2024	MP		11562/2024
155	D-WP(C)/25107/2024	DR.BALAKFRUSHNA SAMANTARAY	KAJAL SAHOO	
	WP(C)/14270/2024	MP		11563/2024
156	D-WP(C)/25107/2024	DR.BALAKFRUSHNA SAMANTARAY	SAMEER KUMAR DAS	
	WP(C)/14270/2024	MP		11564/2024
157	D-WP(C)/18994/2024	SURENDRA KUMAR SAHOO	SURESH CHANDRA DASH,M/S.JAYANTA KUMAR RATH	
	WP(C)/10800/2024	MP		11565/2024
158	D-WP(C)/31413/2022	BIJAY KUMAR NATH	AMITAV DAS	
	WP(C)/31413/2022	MP		11566/2024
159	D-WP(C)/37489/2024	JUDHISTIR CHHANCHAN	NIRANJAN MAHARANA	
	WP(C)/ /	MP		11567/2024
160	D-WP(C)/37551/2024	M/S SHREE BALAJI TRADERS	SOMA PATNAIK	
	WP(C)/ /	MP		11568/2024
161	D-WP(C)/37551/2024	M/S SHREE BALAJI TRADERS	SOMA PATNAIK	
	WP(C)/ /	MP		11569/2024
162	D-WP(C)/37555/2024	SWAMI NIGAMANANDA ITC, CUTTACK	ARUPANANDA GOSWAMY	
	WP(C)/ /	MP		11570/2024
163	D-WP(C)/37560/2024	GANGPUR ITC, SUNDERGARD	ARUPANANDA GOSWAMY	
	WP(C)/ /	MP		11571/2024
164	D-WP(C)/37561/2024	MAHESWAR DALEI	AMIT PRASAD BOSE	
	WP(C)/ /	MP		11572/2024
165	D-WP(C)/37483/2024	NILAKANTHA BISWAL	SRINIVAS MOHANTY	
	WP(C)/ /	MP		11573/2024
166	D-WP(C)/37563/2024	RUDRA MADHAB BAITHARU	AMIYA KUMAR MOHANTY	
	WP(C)/ /	MP		11574/2024
167	D-WP(C)/30857/2023	DR. ASHOK KUMAR PRAHARAJ	TRILOCHAN DASH	
	WP(C)/30857/2023	MP		11575/2024
168	D-WP(C)/30857/2023	DR. ASHOK KUMAR PRAHARAJ	TRILOCHAN DASH	
	WP(C)/30857/2023	MP		11576/2024
169	D-WP(C)/37569/2024	RAMESH CHANDRA ROUT	RAMESH CHANDRA NAYAK	
	WP(C)/ /	MP		11577/2024
170	D-WP(C)/37573/2024	MIHIR KESHARI SRICHANDAN	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		11578/2024
171	D-WP(C)/37574/2024	BHADRAK BALASORE CENTRAL COOPERATIVE BANK LTD	DEEPA BIANKHATA	
	WP(C)/ /	MP		11579/2024
172	D-WP(C)/37575/2024	SYLVESA INFOTECH PVT. LTD., BBSR	TUSHAR KANTI SATAPATHY	
	WP(C)/ /	MP		11580/2024
173	D-WP(C)/18634/2024	AKSHYA KUMAR SAHOO	SHRADHASHREE ROUT RAY	
	WP(C)/10694/2024	MP		11581/2024
174	D-WP(C)/5426/2024	M/S. GREENTECH ENVIRON MANAGEMENT PVT. LTD. KOLKATA		
	WP(C)/4101/2024	MP		11582/2024
175	D-WP(C)/37583/2024	BIJAYA KUMAR ROUT	SIDHARTHA SANKAR RAY	
	WP(C)/ /	MP		11583/2024
176	D-WP(C)/3330/2017	STATE SOCIAL WELFARE BOARD	MR MANAS CHAND	
	WP(C)/3330/2017	MP		11584/2024
177	D-WP(C)/8175/2021	CHANDRABHANU DEEP	LALATENDU KANUNGO, PRAMOD KUMAR NAYAK,A.K.MAHAKUD.	
	WP(C)/8175/2021	MP		11585/2024
178	D-WP(C)/37591/2024	SWADHIN SWAIN	SUJATA JENA	
	WP(C)/ /	MP		11586/2024
179	D-WP(C)/3877/2024	DIBYARANJAN MALLICK	SOURAV DAS	
	WP(C)/2002/2024	MP		11587/2024
180	D-WP(C)/37603/2024	LINGARAJ BEHERA	CHANDRAKANTA NAYAK	
	WP(C)/ /	MP		11589/2024
181	D-WP(C)/21256/2018	SANJIT MAHANTA	M/S.SUKANTA KUMAR DALAI	
	WP(C)/21256/2018	MP		11590/2024
182	D-WP(C)/37606/2024	LAXMIDHAR SATAPATHY	DR.BINDOD KUMAR MISHRA	
	WP(C)/ /	MP		11591/2024
183	D-WP(C)/9610/2024	HARAMANI BASKEY	GYANENDRA CHANDRA SWAIN	
	WP(C)/5024/2024	MP		11592/2024

184	D-WP(C)/37503/2024 WP(C)/ /	UNION OF INDIA MP	ADV	11593/2024
185	D-WP(C)/37504/2024 WP(C)/ /	SUJIT KUMAR SAHOO MP	SRINIVAS MOHANTY	11594/2024
186	D-WP(C)/37618/2024 WP(C)/ /	BARNABA PRADHAN MP	ASHIT KUMAR DASH	11595/2024
187	D-WP(C)/34606/2024 WP(C)/19822/2024	SANJAY KUMAR PANDA MP	AMITABH MISHRA	11596/2024
188	D-WP(C)/34606/2024 WP(C)/19822/2024	SANJAY KUMAR PANDA MP	AMITABH MISHRA	11597/2024
189	D-WP(C)/37627/2024 WP(C)/ /	DR.ANIL KUMAR MOHAPATRA MP	SAIBRATA RATH	11598/2024
190	D-WP(C)/37549/2024 WP(C)/ /	TAPAN KUMAR BARIK MP	PARTHA SARATHI DAS	11599/2024
191	D-WP(C)/11874/2023 WP(C)/11874/2023	YASHODA MP		11600/2024
192	D-WP(C)/37598/2024 WP(C)/ /	KABITA MUDULI @ KABITA KRISHNA MUDULI MP	BISWABIHARI MOHANTY	11601/2024
193	D-WP(C)/37631/2024 WP(C)/ /	NAMITA BEHERA MP	BISWABIHARI MOHANTY	11602/2024
194	D-WP(C)/37025/2024 WP(C)/ /	DR. TAPAN KUMAR PRADHAN MP		11603/2024